

treat the House and the Members? Is it a farce that we are playing here? We are not informed that a Minister has ceased to hold office or that he has been dismissed.

SHRI SHYAMNANDAN MISHRA: I rise on a point of order. Earlier, when any Minister is appointed by the Hon Prime Minister, he is introduced to the House. The House comes to know that a particular Member is now a Minister and therefore, the House deals with that Member as a Minister accordingly. The House has again the right to know when a particular Member has been withdrawn from the Council of Ministers. Otherwise the House cannot reckon with that. The whole point is whether the House deserves a communication from the Government or not. This is a communication to the Chair for the purposes of the business on the agenda, but the main thing is that the House deserves a communication from the Government.

MR. SPEAKER: I admire your fertile brain.

जब कोई मिनिस्टर बनता है तो ख़ुशी के मौके पर उस को इंट्रोड्यूस करते हैं। जाते हुए को क्या करना है।

श्री अटल बिहारी वाजपेयी : नहीं अध्यक्ष जी, मातम की भी खबर देनी चाहिये।

श्री श्यामनन्दन मिश्र . फातिहा का भी लड्डू बटता है।

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी, आप ने कहा कि प्राइम मिनिस्टर का प्रेरोगेटिव है। तो क्या यह भी प्रेरोगेटिव है कि ईमानदार मिनिस्ट्रो को निकाल दे और जिन के खिलाफ अप्टाचार के आरोप है उन को बनाए रखे ?

13 22 hrs.

MESSAGE FROM THE PRESIDENT

MR. SPEAKER: I have to inform the House that I have received the

following message dated the 28th February, 1975 from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on the 17th February, 1975."

श्री अटल बिहारी वाजपेयी (ग्वालियर) अध्यक्ष महोदय, हम ने समझा कि धारिया साहब को हटा दिया इसलिए बड़ा सेटिस्फेक्शन है।

अध्यक्ष महोदय : जो उस में लिखा हुआ है वही मैं ने पढ़ा है।

13.23 hrs.

MOTION RE. PRIME MINISTER'S STATEMENT ON JAMMU AND KASHMIR

MR. SPEAKER: We will now take up the discussion on the Prime Minister's statement on Jammu and Kashmir. Four hours have been allotted for this. We can have some marginal adjustment.

SHRI SHYAMNANDAN MISHRA (Begusarai): It can flow over to the next day.

MR. PEAKER: It has to be finished today.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): Mr. Speaker, I beg to move:

"That this House do consider the statement made by the Prime Minister in the House on the 27th February, 1975 in relation to the State of Jammu and Kashmir."